NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/08/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/136/ (IB)/2017

NAME OF THE PETITIONER(S)

: SUYOG MERCHANDISE SHIPPING PVT LTD

NAME OF THE RESPONDENT(S)

: NISSAN MOTORS INDIA PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

PJ. RISHIKESH
PS SRICANESH
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Jashish Jain Kunia Joe Susana x Susana

For Respondents

ORDER

Counsel representing both the parties are present and stated that the parties are intending to settle the matter by way of compromise and talks are in progress. They sought time to report the final outcome of the settlement talks. In view of the submissions, time is granted at request. Put up on 17.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)